

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI, ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

PETITION NUMBER

: TCP/24/2016

NAME OF THE PETITIONER(S)

: Sulochana & 2 Others

NAME OF THE RESPONDENT(S)

: M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rajasekhen UK Couns 95001 53344; consult@relaw.in.

Counsel for RI, R2 and R4

2. T.R. Pamesh Course to Petition 9841081995 balaw5@gwail.com 3. A. NARAYANAN Commel DN RI-7 8610406951 acs. navayanan @ gmail.com

ORDER

Counsel representing both the parties are present. Counsel for petitioner gave reply to the submissions made by R1, R2 & R4. For further hearing, time extended at request of counsel for other respondents. Put up on 20.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)